

Dr. Aditi Choudhary

D.H.J.S
Director (Academics)/
Chairperson (Officiating)



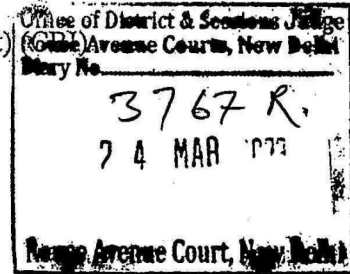
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg/Ex-03/2023/1488

23rd March, 2023

To

✓ The Ld. Principal District & Sessions-cum-Special Judge (PC Act)
Rouse Avenue Court Complex,
New Delhi



Sub.: Court Attachment of Officers of DHJS in District Courts.

Respected Sir,

It is to humbly inform that as per the directions received from the Hon'ble High Court of Delhi, consequent upon completion of four (04) weeks mandatory Orientation Course by four (04) newly promoted officers of DHJS, they are to be placed on Court attachment in District Courts till their regular posting is made by the Hon'ble High Court of Delhi.

In view of above, it is requested that the said four newly promoted DHJS officers may kindly be attached with the Mentor Officers mentioned against their names as per the Schedule herein below:-


S.N.	Name of Officer	Name of Mentor Judicial Officer	Date of Attachment
1	Ms. Archana Beniwal	Mr. Arun Bhardwaj, Special Judge (PC Act) (CBI), RACC	24 th and 25 th March, 2023
2	Mr. Jitendra Pratap Singh	Ms. Geetanjali Goel, Special Judge (PC Act) (CBI), RACC	
3	Ms. Shama Gupta	Mr. Bajwant Rai Bansal, Special Judge (PC Act) (CBI), RACC	
4	Ms. Anjani Mahajan	Mr. Anil Antil, Special Judge (PC Act) (CBI), RACC	

Judl. Dr.
201/04/2023

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards

Yours sincerely,


for (Dr. Aditi Choudhary) 23/3/23

Encl.: As above

No. DJA/Trg /Ex-03/2023/

23rd March, 2023

Copy for information to:

The Trainee DHJS Officers

Sd/-
Director (Academics)/
Chairperson (Officiating)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2023 2488D-2500D Dated, Delhi the 24/3/2023

Copy forwarded for information and necessary action to:-

1. The Ld. Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.



(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions
Judge-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

Encl: As Above